

B

O.A. Nos. 553/04, 777/05 and 554/06

Order dated: 06.02.2008

CORAM:

Hon'ble Dr.K.B.S.Rajan, Member (J)
Hon'ble Shri C.R.Mohapatra, Member (A)

Heard the cases together and the orders are reserved.

In so far O.A.No. 554/06 is concerned, the Counsel for the Respondents is permitted to submit written arguments. Any documents to be annexed may also be added which will also be taken into consideration.

Respondents are directed to produce the original records containing the request of option made by the applicant in O.A.No. 553/04.

Counsel for the applicant in O.A.No. 777/05 is permitted to make available relevant orders in the subject relating to his seniority to be considered for upgradation.

All the records and written statements should be filed within two weeks

MEMBER A

MEMBER (J)